

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**RP No. 9 of 2011 in
Appeal No. 199 of 2010**

Dated: 22nd February, 2012

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

**Maharashtra State Power
Generation Company Ltd.**

... Appellant (s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**

.... Respondent (s)

Counsel for the Appellant (s) : Ms. Shikha Ohri
Mr. Sanjay Sen
Mr. Hemant Singh

Counsel for the Respondent (s) : Ms. Richa Bharadwaj for R-1.

ORDER

Learned counsel for the State Commission seeks some more time to file reply.
She is permitted to file reply on or before **14th March, 2012.**

Post the matter for final disposal on **14th March, 2012.**

**(Justice P.S. Datta)
Judicial Member
ss/rkt**

**(Rakesh Nath)
Technical Member**